#### <u>COURT-I</u> IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### APPEAL NO. 41 of 2017

## Dated: 14<sup>th</sup> November, 2018

### Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:			
Bangalore Electricity Supply Company Vs.			Appellant(s)
VS. Karnataka Electricity Regulatory Commission & Ors.			Respondent(s)
Counsel for the Appellant(s) :	Mr. Anand Sanjay M. Mr. Prawal Mishra	Nuli	
Counsel for the Respondent(s) :	Mr. Shridhar Prabhu Mr. Anantha Narayan	a M. G.	

# <u>ORDER</u>

List the matter on 18.01.2019.

(S. D. Dubey) Technical Member (Justice Manjula Chellur) Chairperson

mk/js